

making false statement and suppression of facts. During the course of investigation, the C.B.I. have searched the premises of M/s. Bisleri (India) Pvt. Ltd., Bombay and some other connected premises on 7-4-80 and 8-4-80 and seized a number of documents. Further investigation is in progress.

Import of Sugar from London

812. SHRI K. M. MADHUKAR:
Will the Minister of COMMERCE be pleased to state:

(a) whether sugar was imported from London recently to meet the shortage in the country; and

(b) if so, the quantum and the rate per tonne?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). Yes, Sir, A contract has been concluded by S.T.C. for import of 2 lakh metric tonnes of refined sugar at the best available international price at the time of signing the contract.

Filling up of the Vacancy of Director of Weights and Measures

814. SHRI C. CHINNASWAMY:
Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that the Director of Weights and Measures has retired from Service almost an year ago;

(b) whether it is also a fact that names have been called for deputation from various Ministries but no selection has been made so far inspite of 12 months have passed away; and

(c) if so, by when the vacancy is likely to be filled up?

THE MINISTER OF CIVIL SUPPLIES (SHRI V. C. SHUKLA): (a) to (c). The last incumbent of the post of Director (Weights and Measures) superannuated on 31-8-1979. In anticipation of the finalisation of the recruitment rules framed for the post of Director (W&M), a circular letter calling for applications from suitable qualified officers had been circulated in the month of July to all the State Governments, Ministries of Government of India and other institutions. The recruitment rules for the post of Director (W&M) have recently been finalised by the Union Public Service Commission and are being notified. The applications received in response to the circular issued in the month of July, 1979 have already been forwarded to the Union Public Service Commission which will make the final selection of the candidate for the post of Director (Weights & Measures) as soon as the recruitment rules are notified in the Gazette of India.

Deposit of Tax amount deducted from Salaries of Employees by M/s. Sylvania and Lakshman Pvt. Ltd.

815. SHRI NARAYAN CHOUBEY:

SHRI CHANDRADEO PRASAD VERMA:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that M/s. Sylvania and Lakshman Pvt. Ltd. failed to deposit with the Income-tax Department, the tax amount deducted at the source from the salaries of the employees for the year 1976-77;

(b) if so, the full details;

(c) action taken against Chairman and Joint and Managing Director of the Company; and

(d) their names?